

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/344(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	PRADIP KUMAR VS WELFARE BUILDINGS AND ESTATES PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

**Appearance (via video conferencing/physically)**

Mr. Udit Agarwal, Adv. ] For the Applicant

Ms. Manju Bhuteria, Adv. ] For the Respondent

Mr. Kuldip Mallick, Adv. ]

Ms. Shobha Upadhyay, Adv. ]

Mr. A. K. Upadhyay, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the applicant present. Ld. Counsel appearing on behalf of the respondent present.
2. Ld. Counsel Ms. Manju Bhuteria appearing on behalf of the respondent seeks further weeks' time to file supplementary affidavit. Let the same be done before the next date of hearing.
3. List this matter for further consideration on **29.08.2024 at 01:15 P.M.**

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**